



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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**Decrease in Foreign Investment Limit/Ceiling in an Indian Company
under PIS - FIIs/RFPs - From 50% to 48% - M/s IDFC Limited**

The Reserve Bank of India today notified that [M/s IDFC limited](#) has agreed to decrease the limit for purchase of its equity shares and convertible debentures by Foreign Institutional Investors (FIIs)/Registered Foreign Portfolios Investors (RFPs), through primary market and stock exchanges under the Portfolio Investment Scheme (PIS) up to 48 per cent of the paid up capital . Earlier limit for such investments in M/s IDFC Limited was 50 per cent. M/s IDFC Limited has passed resolutions at the Board of Directors' level and a special resolution by the shareholders, agreeing for decreasing the limit for the purchase of its equity shares and convertible debentures by Foreign Institutional Investors (FIIs)/Registered Foreign Portfolios Investors (RFPs).

Further, Reserve Bank advised that M/s IDFC Limited will remain included in the ban list for FIIs/RFPs.

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